GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO. 1570 TO BE ANSWERED ON 05.03.2018 MINIMUM PENSION

1570. SHRI GANESH SINGH:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether the labour welfare measures initiated for betterment of labour force include minimum pension of Rs.1000/- per month to the pensioners under Employees' Pension Scheme (EPS), 1995;
- (b)if so, the details thereof;
- (c)whether minimum wages fixed for various types of unskilled labourers including those working in unorganized sector under the Minimum Wages Act vary amongst States including Madhya Pradesh;
- (d)if so, the details thereof, State/UT-wise along with the reasons for differential wages; and
- (e)whether the Government has amended/proposes to amend the Minimum Wages Act, 1948 and formulate a uniform wage policy for the entire country and if so, the details and the salient features thereof?

ANSWER

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR)

- (a) & (b): Yes, Madam. The Government has notified a minimum pension of Rs. 1000/- per month to the pensioners under Employees' Pension Scheme (EPS), 1995 vide Notification No. G.S.R. 593 (E), dated 19th August, 2014 effective from 01.09.2014.
- (c) to (e): Yes, Madam. Minimum wages fixed in unorganised sector under the Minimum Wages Act, 1948 vary amongst States including Madhya Pradesh.

Under the provisions of the Minimum Wages Act, 1948, both Central and State Governments are appropriate Governments to fix, review and revise the minimum wages for various categories of workers employed in the scheduled employments under their respective jurisdictions.

A statement showing range of rates of minimum wages compiled on the basis of information as and when received from the State Governments is at Annex.

Presently, "Code on Wages Bill, 2017" introduced in Lok Sabha on 10.08.2017 has a provision for fixing "National Minimum Wage/Wages" by notification, which may be different for different States or geographical areas. The minimum rates of wages fixed by the appropriate Government shall not be less than the 'National Minimum Wage'.

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Annex referred to in reply to part (c) to (e) of Lok Sabha Unstarred Question No. 1570 for 05.03.2018 raised by Shri Ganesh Singh regarding Minimum Pension.

Category- wise variation in Minimum Wages per day in All States as on 01.11.2017 (Provisional)									
	State/UT	Categories							
SI. No.		Unskilled		Semi-Skilled		Skilled		Highly Skilled	
		Min.	Max.	Min.	Max.	Min.	Max.	Min.	Max.
	Central Sphere	308.00	536.00	315.00	593.00	342.00	653.00	373.00	653.00
1	Andhra Pradesh	69.27	-	-	-	-	-	-	895.83
2	Arunachal Pradesh	150.00	170.00	160.00	180.00	170.00	190.00	-	-
3	Assam	240.00	-	280.00	-	350.00	-	450.00	-
4	Bihar	181.00	197.00	188.00	206.00	232.00	251.00	282.00	308.00
5	Chhattisgarh	234.00	325.00	249.95	350.00	242.79	380.00	338.00	410.00
6	Goa	307.00	465.00	321.00	465.00	386.00	465.00	418.00	465.00
7	Gujarat	178.00	276.00	276.00	284.00	284.00	293.00	-	-
8	Haryana	318.46	-	334.39	351.11	368.66	387.10	406.45	-
9	Himachal Pradesh	184.87	210.00	199.12	227.00	228.37	254.17	242.40	314.50
10	Jammu & Kashmir	225.00	-	350.00	-	400.00	-	-	-
11	Jharkhand	221.61	237.44	232.16	253.27	306.03	327.14	353.52	369.90
12	Karnataka	231.92	569.44	272.13	476.83	277.76	592.13	282.41	554.44
13	Kerala	287	510	289.70	498.00	278.60	533	284.60	556.00
14	Madhya Pradesh	200.00	274.00	266.00	360.00	312.00	408.00	355.00	410.00
15	Maharashtra	180.00	315.49	-	_	-	-	-	-
16	Meghalaya	189.00	-	201.00	-	212.00	-	235.00	-
17	Manipur	122.10	122.10	129.97	129.97	132.60	132.60	-	-
18	Mizoram	270.00	-	300.00	-	370.00	-	460.00	-
19	Nagaland	115.00	-	125.00	-	135.00	-	145.00	-
20	Odisha	200.00	-	220.00	-	240.00	-	260.00	-
21	Punjab	275.08	305.83	323.62	-	358.12	-	397.82	-
22	Rajasthan	207.00	-	217.00	-	227.00	-	277.00	-
23	Sikkim	220.00	-	242.00	-	275.00	-	319.00	-
24	Tamil Nadu	182.73	-	-	-	-	-	-	505.10
25	Tripura	179.96	359.00	197.42	389.00	220.76	419.00	325.00	630.84
26	Uttarakhand	200.00	272.12	231.54	291.54	235.31	310.96	249.23	356.35
27	Uttar Pradesh	161.00	211.67	233.33	300.71	261.33	354.67	299.17	418.83
28	West Bengal	211.00	278.00	232.00	306.00	255.00	337.00	370.00	-
29	Andaman & Nicobar Islands	297.00	327.00	309.00	345.00	322.00	396.00	343.00	407.00
30	Chandigarh	350.00	-	356.00	359.00	367.00	376.00	391.00	-
31	Dadra & Nagar Haveli	277.70	-	285.70	-	293.70	-	-	-
32	Daman & Diu	287.50	-	295.50	-	303.50	-	-	-
33	Delhi	522.00	-	575.00	-	633.00	-	-	-
34	Lakshadweep	267.20	-	292.20	-	317.20	-	342.20	-
35	Puducherry	55.00	255.00	-	-	-	-	-	-
36	Telangana	69.27	-	-	-	-	-	-	380.48

^{*} Rates for unskilled workers for Assam and West Bengal exclude Tea garden workers.